

Central Administrative Tribunal
Principal Bench: New Delhi

D.A. No. 2609/92

New Delhi this the 16th day of December 1997

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Jai Singh,
S/O Mareri,
R/O House No. 13, Dairy Well Gali,
Himmat Nagar, Star Paper Mills Road,
Beharapur P.O.
District Beharapur (U.P.)

....Applicant

(By Advocate: None)

versus

Union of India through

The General Manager,
Northern Railway,
Baroda House, New Delhi.

.....Respondent

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

We note that this DA was listed as No.1 in the regular hearing list today. Applicant was also absent on the previous date i.e. 21.11.97. Under the circumstances the D.A. is dismissed for default and non-prosecution.

A. Vedavalli
(DR. A. VEDAVALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Vice-Chairman (A)

cc.